

**The Tripura Non-Government Employees
(Revised Pay) Rules, 2009**

TERMS AND CONDITIONS ON REVISION PAY STRUCTURE OF EMPLOYEES OF TRIPURA SMALL INDUSTRIES CORPORATION LTD./TRIPURA INDUSTRIAL DEVELOPMENT CORPORATION LTD./TRIPURA FOREST DEVELOPMENT AND PLANTATION CORPORATION LTD./ TRIPURA TEA DEVELOPMENT CORPORATION LTD./ TRIPURA ROAD TRANSPORT CORPORATION LTD./ TRIPURA HANDLOOM & HANDICRAFTS DEVELOPMENT CORPORATION LTD./ TRIPURA HORTICULTURE CORPORATION LTD./ TRIPURA REHABILITATION PLANTATION CORPORATION LTD, TRIPURA STATE ELECTRICITY CORPORATION LTD.

Application :-

(1) Unless otherwise provided in any provision hereinafter, by or under these terms and conditions, these shall apply to persons appointed in regular scales of pay in the posts under Tripura Small Industries Corporation Ltd./Tripura Industrial Development Corporation Ltd./ Tripura Forest Development and Plantation Corporation Ltd./ Tripura Tea Development Corporation Ltd./ Tripura Road Transport Corporation Ltd./ Tripura Handloom & Handicrafts Development Corporation Ltd./ Tripura Horticulture Corporation Ltd./ Tripura Rehabilitation Plantation Corporation Ltd, Tripura State Electricity Corporation Ltd.

(2) Unless specifically extended, these shall not apply to -

- a) Persons not in whole time employment;
- b) Persons paid out of contingencies;
- c) Persons paid on a monthly fixed pay basis including those paid only on piece rate basis;
- d) Persons employed on contract basis except where the contract provides otherwise;

- e) Persons re-employed in Govt. service after retirement;
- f) Persons in employment / re-employment / contract under different schemes funded fully/ partly by the Govt. of India;
- g) Any other class or category of persons whom the SIPARD with approval of the State Govt. in the Finance Department may, by order, specifically exclude from the operation of all or any of the provisions contained in these terms and conditions;

3. **Definition.** - (1) In these terms and conditions, unless the context otherwise requires, -

(a) "existing basic pay" means the pay drawn in the prescribed existing scale of pay, including stagnation increment(s), if any, but does not include any other type of pay like special pay etc.;

(b) "existing scale" in relation to an employee means, the existing scale applicable to the post held by the employee or, the personal scale applicable to him on account of his advancement to a higher scale under specific or general orders of the Organization with approval of the State Govt. in the Finance Department, as the case may be, as on the 1st January, 2006, whether in a substantive or officiating or temporary capacity.

(c) "existing emoluments" mean the aggregate of-

(i) existing basic pay,

(ii) dearness allowance appropriate to the basic pay at index average 536 (1982 =100)(i.e. 74%) on basic pay including bunching benefits;

(d) "present scale", in relation to any post of an Organization other than CAS/ACP Scales is specified in **Annexure-C**

(e) "pay in the pay band" means pay drawn in the running pay bands reflected in **Annexure-A**;

(f) "grade pay" means a fixed amount corresponding to the pre-revised pay scales reflected in **Annexure-A**

(g) "revised pay structure", in relation to any post of the Organization means the pay band scale and grade pay reflected in **Annexure-C**

(h) "basic pay in the revised pay structure" means the pay drawn in the prescribed pay band *plus* applicable grade pay but does not include any other type of pay;

(i) "revised emoluments" mean the pay in the pay band *plus* the grade pay of an employee in the revised pay structure;

(j) "bunching benefit" -

the term bunching benefit means that the older employee shall be given the benefit of one increment in the existing pay for 10 completed years of service from the date of entry into the Organization under regular scale and two increments for 20 completed years of service from the date of entry in the Organization under regular scale. The benefit provided shall be treated as a one time measure at the time of fixation only under these terms and conditions i.e. on the date of coming over to the revised scale;

(2) Words and expression used but not defined in these terms and conditions shall have the same meanings as respectively assigned to them in the relevant circulars, notifications, rules issued/ framed/ adopted by the State Govt of Tripura from time to time till date.

4. Scale of pay of post. -

From the date of commencement of these terms and conditions, the pay band and grade pay of every post specified in Annexure-C and for the purpose of providing the benefit of ACP relevant pay band and grade pay reflected in Annexure-A subject to fulfillment of other terms and conditions of ACP contained in the TSCS(RP) Rules, 2009;

5. Drawal of pay in revised pay structure. -

Save as otherwise provided in these terms and conditions, every employee shall draw pay in the revised pay structure applicable to the post, to which he is appointed,

Provided that an employee may elect to continue to draw pay in the existing scale until the date on which he earns his next increment in the existing scale between 1st January, 2006 and 31st December, 2006, both days inclusive;

Provided further that in cases where an employee has been placed in a higher pay scale between 1st January, 2006 and the date of Notification of these terms and conditions on account of promotion or upgradation of pay scales, such employee may elect to switch over to the revised pay structure from the date of such promotion or upgradation, as the case may be;

Explanation I. - The option to retain the existing scale under the first proviso to this Para shall be admissible only in respect of one existing scale.

Explanation II. - The aforesaid option shall not be admissible to any person appointed to a post on or after 1st day of January, 2006, whether for the first time in the Service or by transfer from another post and he shall be allowed pay only in the revised pay structure.

6. Exercise of option.-

(1) The option under the provisos to Para 5 above shall be exercised in writing in the Form appended to **Annexure-E** so as to reach the administrative head of the Organization within 90 days from the date of publication of these terms and conditions:

Provided that -

(i) an employee, who on the date of publication of these terms and conditions, is on leave or deputation out of India or active service, the said option shall be exercised in writing so as to reach the said authority within 90 days of his return from such leave or deputation or foreign service, as the case may be; and

(ii) an employee, who is under suspension on the date of publication of these terms and conditions, shall exercise the said option within 90 days of the date of his return to his duty or within 90 days of the date of publication of these terms and conditions, whichever is later.

(2) If the option under Para 6 (1) has not been received by the Head of the Organization within the period mentioned in Para 6(1), the employee shall be deemed to have elected to be governed by the revised pay structure with effect from the 1st day of January, 2006.

(4) The option once exercised shall be final.

Note 1. - An employee whose service is terminated on or after the 1st day of April, 2009 and who is unable to exercise the option on account of discharge on the expiry of the sanctioned posts, resignation, dismissal or discharge on disciplinary grounds within the prescribed period, shall be entitled to the benefits of exercising option as provided in the Para.

Note 2. - An employee, who died on or after 1st day of January, 2006 and could not exercise the option within the prescribed period, shall be deemed to have exercised option for the revised pay structure on and from the 1st day of January, 2006 or from such subsequent date as is considered most beneficial to him, if he was alive.

Note 3. - An employee who was on leave on the 1st January, 2006 and is entitled to leave salary shall be allowed the benefits of exercising option as provided in the Para.

Note 4. - An employee whose existing scale of the post was revised with effect from any date notionally before publication of these terms and conditions may be allowed the benefits of exercising option in this Para on the basis of notional basic pay in the existing scale.

7. Fixation of initial pay in revised pay structure - (1) The initial pay of the employee who elects or is deemed to have elected under Para 6 to be governed by the revised pay structure incorporated in these terms and conditions on and from the 1st day of January, 2006, shall, unless the Organization otherwise directs, be fixed in the following manner, namely:-

(i) for the purpose of fixation of initial pay in the revised pay structure effective from 1st January, 2006 bunching benefit in the form of one

increment shall be provided in the existing scale of pay of the concerned employee for 10 completed years of service from the date of his/her direct entry in the Organization subject to fulfillment of these criteria, those who have completed further 10 years of service, i.e. total 20 years of service will be provided further one increment in the existing scale for the purpose of fixation of initial pay in the revised pay structure. The reference date for calculation of completed years of service of 10/ 20 years will be 31st December, 2005. This bunching benefit would be admissible only as a one time measure for the purpose of revision under these terms and conditions.

(ii) on providing the bunching benefit, the computation shall be done notionally as on 1st day of January, 2006 or the date of coming over to the revised pay scale as per option exercised, by way of multiplying with a factor of 1.74 and rounding off the resultant figure to the next multiple of 10;

Provided that if the minimum of the revised pay band is higher than the amount so arrived at in accordance with the provisions of this item, the pay shall be fixed at the minimum of the revised pay band;

(ii) After the pay in the pay band so determined, grade pay corresponding to the existing scale shall be added;

Note 1.- The employee who is on leave on the date of commencement of these terms and conditions and is entitled to leave salary, shall become entitled to move to the revised pay structure notionally from 1.1.2006 or from the date which he elects under Para 5 read with Para 6 of these terms and conditions. Similarly, where the employee is on study leave shall get the benefit of these terms and conditions.

Note 2.- The employee under suspension, shall continue to draw subsistence allowance based on existing scale of pay and his pay in the revised pay structure shall be subject to the final order of the pending disciplinary proceedings.

Note 3.- Special Pay, Personal Pay, honorarium and any other addition to the pay will not be included in the "emoluments" as defined in Para 3 of these terms and conditions for the purpose of computation of fixation of pay.

Note 4.- Where the amount of existing emoluments exceeds the revised emoluments in respect of any employee, the difference amount shall be allowed as personal pay to be absorbed in future increases in pay.

Note 5. - Where the employee is in receipt of personal pay on the 1st day of January, 2006 or on the date of coming over to the revised pay structure which together with his existing emoluments exceeds the revised emoluments, the difference representing such excess shall be allowed to such employee as personal pay to be absorbed in future increases of the pay.

8. Fixation of pay in revised pay structure of employees appointed as fresh recruits on or after 1st day of January, 2006.-

(1) The pay of direct recruits to a particular post carrying a specific grade pay shall be fixed on or after the 1st day of January, 2006, at the entry level pay in the pay band as indicated in **Annexure - B** along with other terms and conditions in respect of determination of fixed-pay for the employees recruited on Fixed-pay basis.

9. Rate of increment in revised pay structure. -

(1) The rate of increment in the revised pay structure shall be two and half per centum (2 ½ %) of the sum of the pay in the pay band and grade pay applicable and the resulting amount shall be rounded off to the next multiple of 10. However, in cases where after calculation the amount involves with paise in addition to amount which is otherwise multiple of 10, as for example Rs.5,870.35 / Rs.6,790.55, the paise should be ignored and amount of Rs.5870/-; or the case may be Rs.6,790/- should be treated as the final rounded figure.

(2) The amount of increment shall be added to the existing pay in the pay band.

Provided that in case the employee, who reaches the maximum of his pay band after addition of the amount of increment to the existing pay in the pay band, shall be placed in the next higher pay band after one year of reaching such a maximum and at the time of placement in the higher pay band, benefit of one increment shall be allowed while the grade pay shall remain the same in the higher pay band and such employee shall continue to move in the higher pay band till his pay in the pay band reaches the maximum of pay band-4 (PB-4):

Provided further that in case the employee, who reaches the maximum of his pay band after addition of the amount of increment to the existing pay in the pay band-4(PB-4), neither further increment shall be granted to such a Government employee nor such an amount of increments shall be added to the existing pay in the pay band.

10. Introduction of a new scheme titled 'Assured Career Progression' (ACP) Scheme with effect from 1st January, 2006 in replacement of existing CAS

(1) Under the new scheme (ACP), all employees in the PB-1, PB-2 & PB-3 shall be entitled to get a maximum of three financial up gradations, the first after 10 years of service under regular scale, 2nd after another 7 years of service (total 17 years) and 3rd after further 8 years of service (total 25 years) in their service career provided the concerned employee had not already got upto three number of benefits of scale up gradation including promotion. The employees belonging to PB 4 and borne under Grade Pay Rs.3700/- (against pre-revised scale of Rs.7800-15,100/-), would be entitled to three number of ACP benefits, while borne under Grade Pay Rs. 4500/- (against pre-revised scale of Rs.10,000-15,100/) would be entitled to two number of ACP benefits but borne under Grade Pay Rs. 4800/- (against pre-revised scale of Rs.10,650-15,850/-) would be entitled to 1 number of ACP benefit only under the scheme provided the concerned employee has not already got upto 3,2 & 1 scale/ financial up gradations including promotion respectively.

(2) In determining eligibility of ACP benefits of the employees, it should be considered how many times the concerned employee got the benefit of scale-upgradation including promotion after his direct entry into the service in the Organization. Each case of promotion or scale upgradation availed by him after his direct entry into service availed by him will be counted as consumption of ACP.

(3) For providing benefit under ACP (other than benefit already provided under CAS), the Head of Office shall initiate proposal under prescribed format annexed to the Secretary of the administrative Department for

employee(s) whose ACP become due. On receipt of proposals from the Head of Office, Secretary of the administrative Department will arrange scrutiny at his end and after fully satisfying himself of the eligibility of entitlement of ACP shall issue formal communication sanctioning the ACP in respect of eligible cases.

(4) Those employees who completed 10 years of service before 1.1.2006 but has not got or consumed any benefit of promotion/ scale upgradation under revised pay provisions made in the past by the Organization from time to time, they will now be provided the benefit of 1st ACP from the date of his coming over to the revised pay structure under these terms and conditions. Similarly those employees who completed 17 years of service before 1.1.2006 but got/consumed no benefit or got/ consumed one benefit promotion or scale upgradation under revised pay provisions made in the past by the Organization from time to time, they will now be provided the benefit of 2nd ACP directly from the date of his coming over to the revised pay structure under these terms and conditions. In respect of employees who completed 25 years of service before 1.1.2006 but not got/ consumed any benefit of promotion/ scale upgradation or got/ consumed upto two benefits of promotion/ scale upgradation under revised pay rules framed in the past by the Organization from time to time, they will now be provided the benefit of 3rd ACP directly from the date of his coming over to the revised pay structure under these terms and conditions. The benefit under this provision should be allowed subject to fulfillment of all conditions stipulated in this terms and conditions. It is to be noted that wherever such benefit becomes due upto **31-3-2009**, the effect will remain only on notional basis.

(5) The scheme envisages grant of only financial benefits (through financial upgradation) to the employee concerned on a personal basis and shall, therefore, neither amount to functional/ regular promotion nor would require creation of new posts for the purpose.

(6) The financial upgradation under the scheme will be purely personal to the employee concerned and will have no relevance to his seniority position. There will be no change in his designation or functional/reporting

responsibilities. Moreover, other benefits/facilities available for the promotion posts would also not be available to him/her until and unless the official has been duly promoted to the higher post.

(7) Only the benefit of fixation of pay will be available at the time of financial upgradation under this scheme. For this, an increase of one increment in the existing pay in his/her Pay Band (i.e. 2.5% of Band Pay plus Grade Pay) along with next available Grade Pay shall be admissible as benefit of financial upgradation under this scheme. However, in cases where financial up-gradation and promotion fall in the same Grade Pay, in that case if any employee has already got the benefit of financial upgradation under ACP, he will not get any further financial benefit of increment etc for his promotion in the same Grade Pay. He will, however, thereafter be entitled to the higher designation and all the functional responsibilities and facilities available for the higher post.

(8) Besides providing one increment @ 2.5 % and the next available Grade Pay under the ACP, the concerned employee will continue to remain in his existing Pay Band. However, in the event of his crossing the maximum of the Pay Band as a result of this upgradation, she/he will move to the next higher Pay Band but without any change in the earlier Grade Pay.

(9) Grant of higher pay scale under the Scheme shall be conditional to the fact that an employee, while accepting the said benefit shall be deemed to have given his unqualified acceptance for regular promotion on occurrence of vacancy subsequently.

(10) If an employee, after availing the financial upgradation under the ACP Scheme subsequently refuses to accept the regular promotion, the financial up gradation already granted will not be withdrawn. However, the subsequent financial up-gradations will get postponed suitably by the Organization.

(11) Those employees who got benefit of CAS after 1st January, 2006 and exercised option to come to the revised pay structure before the date of receipt of benefit of concerned CAS provided earlier, their pay shall be fixed

notionally in the revised pay structure providing the benefit of ACP in place of CAS. Those employees who had been provided benefit of CAS-3 on completion of 29 years of service on or after 1.1.2006, they shall be entitled to 3rd ACP benefit on completion of 25 years in place of 29 years of service under CAS. But such benefit will not be admissible prior to 1.1.2006.

11. Date of increment in the revised pay structure:-

(1) In respect of all employees, there shall be a uniform date of annual increment and such date of annual increment shall be the 1st day of July every year:

Provided that in case of an employee who had been drawing maximum of the existing scale of pay for more than a year on the 1st day of January, 2006, but has not received stagnation increment for want of provision, one increment in the unrevised pay scale at the rate provided in the last slab shall be allowed on the 1st day of January, 2006 and thereafter the provision of this rule shall apply.

Note 1. - In case of employees completing six (6) months and above in the revised pay structure as on 1st day of July, shall be eligible to get the increment. Those employees who opt to come over to the revised pay structure on the 1st day of January, 2006 irrespective of their date of increment availed during calendar year 2005 they shall be granted the first increment notionally in the revised pay structure on the 1st day of July, 2006.

Note 2. - If the employee opts to come under revised pay structure on any date between the 2nd day of January, 2006 and 30th June, 2006 (both days inclusive), on the ground for availing his/her increment in the existing pay scale or as the case may be for other ground, his pay in the revised pay structure should be fixed accordingly, but his date of next increment shall be 1st day of July, 2007.

Note 3. - In case of the employees whose date of increment falls on the 1st day of January, 2006, the increment in the pre-revised pay scale granted as on the 1st day of January, 2006 is to be computed and after that their pay in the revised pay structure should be fixed on the 1st day of January, 2006 subject to exercise of option by them under such cases the concerned employee shall get their next increment on the 1st day of July, 2006.

12. **Fixation on promotion on or after 1.1.2006**- In the case of promotion from one grade pay to another in the revised pay structure, the fixation will be done as follows:-

i) One increment equal to 2 ½ % of the sum of the pay in the pay band and the existing grade pay will be computed and rounded off to the next multiple of 10. This will be added to the existing pay in the pay band. The grade pay corresponding to the promotion post will thereafter be granted in addition to this pay in the pay band. In cases where promotion involves change in the pay band also, the same methodology will be followed. However, if the pay in the pay band after adding the increment is less than the minimum of the higher pay band to which promotion is taking place, pay in the pay band will be stepped up to such minimum.


(ii) The benefit of fixation of pay available at the time of normal promotion under this rule shall be allowed in case of movement under ACP.

Note 1. - In case the employee opts to get his pay fixed from his date of next increment, then on the date of promotion, initially his pay in the pay band shall continue to remain unchanged, but only grade pay admissible for the post or grade to which he is promoted shall be granted. Further re-fixation shall be done on the date of his next increment, i.e., 1st day of July. On that day, such an employee shall be granted two increments; one annual increment and the second on account of promotion. While computing these two increments, basic pay prior to the date of promotion and grade pay corresponding to such pay in the pay band shall be taken into account. After allowing such increments, grade pay of the higher post/ scale shall be allowed.

Note 2. - In case the employee opts to get his pay fixed in the higher post or grade from the date of his promotion he shall get his first increment in the higher grade on the next 1st July, if he was promoted between the periods from the 2nd July to 1st January. However, if he was promoted between periods commencing from the 2nd January and ending on the 30th June of a particular year, he shall get his increment on the 1st July of the next year.

13. **Notional calculation and effect of financial benefit:** Pay structure revised under this circular will have notional effect up to period 31st July 2010. Financial benefit under this de-novo revision will take effect from the salary of August 2010 payable on 1st September 2010.*

14. **Reference of clarification on different points:** A communication under Memorandum No.F.6(1)-FIN(PC)/2008 dated 14-09-2009 and Notification No.F.6(1)-FIN(PC)/2008 dated 17-06-2009 issued from the Finance Department may be referred in cases of points on which clarification might be required.



Existing and Revised pay structure as per TSCS (Revised Pay) Rules, 2009

Existing Pay Structure		Revised Pay Structure		
S No.	Existing Pay Scales (Rs.)	Name of Pay Band	Pay Band Scale	Grade Pay
1.	2600-55-2985-60-3285-65-3545	PB-1	Rs. 4530-13000	Rs.1200
2.	2650-65-3300-70-4350	PB-1	Rs. 4530-13000	Rs. 1300
3.	2750-70-3800-75-4925	PB-1	Rs. 4530-13000	Rs. 1400
4.	2900-75-3800-80-4760-90-5660	PB-1	Rs. 4530-13000	Rs. 1500
5.	3050-80-4010-90-4910-100-5910	PB-2	Rs.5310-24000	Rs. 1600
6.	3200-90-4280-100-5480-110-6030	PB-2	Rs.5310-24000	Rs. 1700
7.	3300-100-4800-110-5900-120-7100	PB-2	Rs.5310-24000	Rs. 1800
8.	4000-110-5650-120-6850-130-7890	PB-2	Rs.5310-24000	Rs. 2000
9.	4200-120-6000-130-7300-150-8650	PB-2	Rs.5310-24000	Rs. 2100
10.	5000-130-6690-150-8940-170-10300	PB-2	Rs.5310-24000	Rs. 2400
11.	5500-150-7750-175-9500-200-10700	PB-3	Rs.9570-30000	Rs. 2600
12.	6500-200-10500-225-12300	PB-3	Rs.9570-30000	Rs. 3100
13.	7450-225-11500-250-13000	PB-3	Rs.9570-30000	Rs. 3500
14.	7800-275-10000-300-15100	PB-4	Rs. 13575-37000	Rs. 3700
15.	10000-300-15100	PB-4	Rs. 13575-37000	Rs. 4500
16.	10650-325-15850	PB-4	Rs. 13575-37000	Rs. 4800
17.	11000-350-18000	PB-4	Rs. 13575-37000	Rs. 5000
18.	11150-375-18275	PB-4	Rs. 13575-37000	Rs. 5100
19.	12000-400-18400	PB-4	Rs. 13575-37000	Rs. 5600
20.	14150-450-20000	HAG + Scale	Rs. 24625-40600	Rs. 6500

Entry Pay in the Revised Pay Structure for Direct Recruits
appointed on or after 01-01-2006 as per TSCS(RP) Rules, 2009

PB-1

(Rs. 4530-13000/-)

Grade Pay	Pay in the Pay Band	Total
1200	4530	5730
1300	4620	5920
1400	4790	6190
1500	5050	6550

PB-2

(Rs. 5310-24000/-)

Grade Pay	Pay in the Pay Band	Total
1600	5310	6910
1700	5570	7270
1800	5750	7550
2000	6960	8960
2100	7310	9410
2400	8700	11100

PB-3

(Rs. 9570-30000/-)

Grade Pay	Pay in the Pay Band	Total
2600	9570	12170
3100	11310	14410
3500	12970	16470

PB-4

(Rs. 13575-37000/-)

Grade Pay	Pay in the Pay Band	Total
3700	13580	17280
4500	17400	21900
4800	18540	23340
5000	19140	24140
5100	19410	24510
5600	20880	26480

**PAY SCALES UNDER ROP'99 AND ITS CORRESPONDING PAY STRUCTURE IN THE
FORMAT OF PAY BAND AND GRADE PAY AGAINST THE DIFFERENT POSTS OF PSUs**

1. TRIPURA SMALL INDUSTRIES CORPORATION LTD.

Sl. No.	Pre-revised Pay Structure		Corresponding Pay Structure		
	Name of Posts (2)	Pay Scales under ROP'99 (3)	Name of Pay Band (4)	Pay Band Scale (5)	Grade Pay (6)
1	Managing Director	Deputation Post			
2	Accounts Officer/ Manufacturing Chemist	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
3	Office Supdt(Estt)/ Office Supdt (Accounts)/ Production Executive (LB&CM)/Sr. Manager (Bricks)/Public Relation Officer/Marketing officer / Internal Audit Officer	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs.3100/-
4	PA/Sr. Stenographer	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs.3100/-
5	Asstt. Marketing Officer/ Manager(Bricks)/Chemist	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs.2600/-
6	Head Clerk/Accountant	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
7	Commercial Asstt./ UDC/Cashier/UDC(Acctts)	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
8	Asstt. Manager (Bricks)/ Asstt. Manager (Auto)	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
9	Supervisor (Bricks)/ Jr. Store Keeper/ Jr. Electrician/ Jr. Operator/L.D. Clerk /L.D. Clerk (Accounts)	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
10	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
11	Gestetner Operator	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs.1600/-
12	Peon-cum-Night Guard/ Watchman/ Peon/Helper Worker (Pharmaceuticals)	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-

2. TRIPURA INDUSTRIAL DEVELOPMENT CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
(1)	(2)	(3)	(4)	(5)	(6)
	Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay
	Managing Director	Deputation Post			
2	Company Secretary-cum-Financial Controller / Manager	Rs.10650-325-15850/-	PB-4	Rs.13575-37000/-	Rs.4800/-
3	Assistant Manager / Assistant Engineer	Rs.7800-275-10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs. 3700/-
4	Sr. Grade Stenographer	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs. 3100/-
5	Asstt. Industrial Finance Officer	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs. 2600/-
6	Junior Engineer (Diploma)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs. 2400/-
7	Accountant/Inspector	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs. 2400/-
8	Stenographer	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
9	Clerk-cum-Typist	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
10	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
11	Duplicating Operator	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs. 1600/-
12	Peon	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-

3. TRIPURA FOREST DEVELOPMENT & PLANTATION CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay	
(1)	(2)	(3)	(4)	(5)	(6)
1	Managing Director	Deputation Post			
2	Executive Director	Deputation Post			
3	General Manager	Deputation Post			
4	Divisional Manager	Deputation Post			
5	Company Secretary	Rs.12000-400-18400/-	PB-4	Rs.13575-37000/-	Rs.5600/-
6	Chief Accounts Officer	Rs.10650-325-15850/-	PB-4	Rs.13575-37000/-	Rs.4800/-
7	Senior Manager / Works Manager	Rs.10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.4500/-
8	Deputy Manager, Common facility Centre & Timber/Treatment Plant/Shift In-charge	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
9	Maintenance Engineer/ Maintenance In-charge	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
10	Deputy Manager, Bamboo/ Quality Control Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
11	Jr. Engineer (Degree holder)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
12	Production Manager	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
13	Office Supdt.	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs.3100/-
14	Estate Manager/ Labour Welfare Officer	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs.2600/-
15	Jr. Engineer (Diploma holder)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
16	Head Assistant / Accountant/ Boiler Attendant	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
17	Shop Floor Supervisor	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
18	Supervisor	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
19	Technical Assistant	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
20	Corporation Ranger	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
21	Stenographer/Chemist	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
22	Senior Assistant / Supervisor	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
23	Corporation Forester	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
24	Office Assistant / Laboratory Asstt/ Fitter/ Electrician/Pump Operator	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
25	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
26	Project Guard	Rs.3200-90-4280-100-5480-110-6030/-	PB-2	Rs.5310-24000/-	Rs.1700/-

27	Machine Operator	Rs.3200-90-4280-100-5480-110-6030/-	PB-2	Rs.5310-24000/-	Rs.1700/-
28	Gestetner Operator	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs.1700/-
29	Mali-cum-Watcher/ Peon/ Laboratory Attendant / Watchman/Night Guard	Rs.2600-55-2985-60-3285-65-3545	HB-1	Rs.4530-13000/-	Rs.1500/-
30	Saw Bench Operator	Rs.2600-55-2985-60-3285-65-3545	HB-1	Rs.4530-13000/-	Rs.1500/-

4. TRIPURA TEA DEVELOPMENT CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
Sl No.	Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	Managing Director	Deputation Post			
2	Project Manager	Rs.12000-400-18400/-	PB-4	Rs.13575-37000/-	Rs.5600/-
3	Assistant Manager	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
4	Asstt. Marketing Officer/ Accounts Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
5	Administrative Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
6	Senior Supervisor (Factory)	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs.2600/-
7	Accountant	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2100/-
8	Supervisor	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
9	Assistant Accountant/UDC	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
10	Junior Supervisor/LDC	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
11	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
12	Skilled Worker	Rs.2750-70-3800-75-4925/-	PB-1	Rs.4530-13000/-	Rs.1400/-
13	Peon/Night Guard	Rs.2600-55-2985-60-3285-65-3545	HB-1	Rs.4530-13000/-	Rs.1500/-

5. TRIPURA ROAD TRANSPORT CORPORATION LTD.

Sl. No.	Name of Posts	Pay Scales under ROP'99	Corresponding Pay Structure		
			Name of Pay Band	Pay Band Scale	Grade Pay
(1)	(2)	(3)	(4)	(5)	(6)
	Managing Director	Deputation Post			
	Chief Accounts Officer	Deputation Post			
3	Dy. Managing Director (Mechanical/Traffic/Administration)/Works Manager / Controller of Store & Purchase	Deputation Post			
4	Engineering Officer / Inquiry Officer	Rs.10650-325-15850/-	PB-4	Rs.13575-37000/-	Rs.4800/-
5	Sr. Statistical Officer / Enforcement Officer / Personal Officer / Store & Purchase Officer / Traffic Manager	Rs.10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.4500/-
6	Assistant Engineer (Electrical / Mechanical / Civil)	Rs.7800-275-10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs. 3700/-
7	Accounts Officer / Administrative Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs. 3500/-
8	Office Supdt./Personal Assistant/Supdt. of Accounts / Security & Vigilance Officer / Statistical Officer	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs. 3100/-
9	Traffic Supdt./ Foreman / Head Supervisor (Store)	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs. 2600/-
10	Head Clerk/Accountant/ Sr. Auditor/Enforcement Inspector/Asstt. Foreman/ Overseer/Station Supdt.	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs. 2400/-
11	Auditor Gr-II/Statistical Investigator/Electrician / Stenographer	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
12	UDC/UDC(Accounts)/ Store keeper/Sr. Cashier/ Station Manager (Passenger Rly out Agency)/ Care Taker /Station Manager / H.V. Driver Sl. Grade	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.210
13	LDC/Station Assistant / Booking Clerk / Traffic Assistant/Starter / Goods Assistant/LDC (Statistical) /Bus Conductor /Jr. Store Keeper/Work Assistant/ Mail Assistant/Cashier	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.18

14	Jr. Electrician/Jr. Machinist Jr. Blacksmith/Jr. Carpenter /Jr. Welder/ Jr. Upholster/Jr. Operator /Jr. Turner/Jr. Mechanic /Jr. Operator (Pump) / Jr. Tools Assistant	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
15	H.V. Driver	Rs.4000-110-5650-120-6850-130-7890/-	PB-2	Rs.5310-24000/-	Rs.2000/-
16	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
17	Painter-cum-Artist/ Sr. POL Assistant	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
18	Asstt. Painter/Mail Asstt./ Duplicating Operator/ Head Guard/ POL Asstt./ Sr. Helper	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs. 1600/-
19	Guard/ Cleaner/ Mark Man / Vehical Asstt./ Majdoor/ Sweeper/ Peon	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-

6. TRIPURA HORTICULTURE CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
SL No.	Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	Managing Director	Deputation Post			
2	General Manager/ Company Secretary	Rs.12000-400-18400/-	PB-4	Rs.13575-37000/-	Rs.5600
3	Finance Officer/ Divisional Manager	Rs.10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.4500
4	Accountant/Asstt. Manager /Overseer	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs. 240
5	Stenographer	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.210
6	Orchard Assistant	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 180
7	LDC/Work Assistant	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 180
8	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 180
9	Orchard Helper	Rs.2750-70-3800-75-4925/-	PB-1	Rs.4530-13000/-	Rs.140
10	Peon/Night Guard etc.	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.120

7. TRIPURA HANDLOOM & HANDICRAFTS DEVELOPMENT CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
Sl. No.	Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	Managing Director	Deputation Post			
2	Dye Master	Rs.10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.4500/-
3	Development Officer (Handloom)/ Marketing Officer/ Store Officer	Rs.7800-275-10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.3700/-
4	Accounts Officer/ Asstt. Development Officer (Handloom & Handicrafts)/ Asstt. Development Officer /Asstt. Marketing Officer/ Administrative Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-
5	PA to Managing Director	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs.3100/-
6	Foreman (Electrical)/ Foreman (Mechanical)/ Asstt. Accounts Officer/ Asstt. Marketing Officer	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs.2600/-
7	Head Assistant / Accountant/ Supervisor/ Sr. Store Keeper/ Master Craftsman/ Master Dyer/ Production Supervisor/ Examiner (Handloom)/ Examiner (Handicrafts)/ Inspector (Handloom)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
8	Auditor/ Stenographer/ Artist	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
9	Cashier/ Accounts Asstt./ UDC	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
10	Store Keeper/ Salesman	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
11	Office Asstt./ Sales Asstt./ Mechanic/ Electrician/ Dyeing Asstt./ Printing Asstt./ Asstt. Examiner (Handloom)/ Asstt. Examiner (Handicrafts)	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
12	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-
13	Skilled Worker/ Skilled Helper/ Helper-cum-Fitter	Rs.3200-90-4280-100-5480-110-6030/-	PB-2	Rs.5310-24000/-	Rs.1700/-
14	Production Assistant	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs.1600/-
15	Carpenter/ Sates Attendant	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs.1600/-
16	Peon/ Class-IV/ Night Guard etc.	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-

8. TRIPURA REHABILITATION PLANTATION CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
	Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay
(1)	(2)	(3)	(4)	(5)	(6)
1	Managing Director	Deputation Post			
2	Company Secretary	Rs.12000-400-18400/-	PB-4	Rs.13575-37000/-	Rs.5600/-
3	Manager	Rs.10650-325-15850/-	PB-4	Rs.13575-37000/-	Rs. 4800/-
4	Deputy Manager	Rs.7800-275-10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs. 3700/-
5	Accounts Officer/ Technical Officer/ Administrative Officer	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs. 3500/-
6	Office Supdt./Research Officer/Statistical Officer	Rs.6500-200-10500-225-12300/-	PB-3	Rs.9570-30000/-	Rs. 3100/-
7	Stenographer/Personal Assistant	Deputation Post			
8	Sr. Field Supervisor	Rs.5500-150-7750-175-9500-200-10700/-	PB-3	Rs.9570-30000/-	Rs.2600/-
9	Head Clerk/ Accountant/Research Asstt./Overseer(Civil).	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-
10	Field Supervisor	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-
11	Surveyor	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs. 2100/-
12	UDC	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs. 2100/-
13	LDC/Field Asstt/Amin.	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
14	Driver	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs. 1800/-
15	Duplicating Operator/Field Worker	Rs.3050-80-4010-90-4910-100-5910/-	PB-2	Rs.5310-24000/-	Rs. 1600/-
16	Peon/Messenger/Night Guard/Chainman	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-

9. TRIPURA STATE ELECTRICITY CORPORATION LTD.

Pre-revised Pay Structure			Corresponding Pay Structure		
Name of Posts	Pay Scales under ROP'99	Name of Pay Band	Pay Band Scale	Grade Pay	
(2)	(3)	(4)	(5)	(6)	
1. Chairman-cum-Managing Director	Deputation/Re-employment / Contract Post.				
2. Director (Finance)	Deputation/Re-employment / Contract Post.				
3. Director (Tech.)	Deputation/Re-employment / Contract Post.				
4. General Manager (Tech.)	Rs. 14150-450-20000/-	HAG + Scale	Rs.24625-40600/-	Rs.6500/-	
5. General Manager (Finance)	Rs. 14150-450-20000/-	HAG + Scale	Rs.24625-40600/-	Rs.6500/-	
6. Company Secretary	Rs.12000-400-18400/-	PB-4	Rs.13575-37000/-	Rs.5600/-	
7. Dy. General Manager (Finance)	Rs.11000-350-18000/-	PB-4	Rs.13575-37000/-	Rs.5000/-	
8. Sr. Manager (Finance)	Rs.10000-300-15100/-	PB-4	Rs.13575-37000/-	Rs.4500/-	
9. Manager (Finance)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-	
10. Asstt. Manager (Finance)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
11. Head Clerk	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
12. U.D. Clerk	Rs.4200-120-6000-130-7300-150-8650/-	PB-2	Rs.5310-24000/-	Rs.2100/-	
13. L.D. Clerk	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-	
14. Manager (Electrical) (Gr-A)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-	
15. Manager (Electrical) (Gr-B)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
16. Manager(Mechanical)(Gr-A)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-	
17. Manager(Mechanical)(Gr-B)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
18. Manager (Civil)(Gr-A)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-	
19. Manager (Civil) (Gr-B)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
20. Manager(Electronics)(Gr-A)	Rs.7450-225-11500-250-13000/-	PB-3	Rs.9570-30000/-	Rs.3500/-	
21. Manager(Electronics)(Gr-B)	Rs.5000-130-6690-150-8940-170-10300/-	PB-2	Rs.5310-24000/-	Rs.2400/-	
22. Meter Reader-cum-Bill Clerk	Rs.3300-100-4800-110-5900-120-7100/-	PB-2	Rs.5310-24000/-	Rs.1800/-	
23. Jr. Operator	Rs.3200-90-4280-100-5480-110-6030/-	PB-2	Rs.5310-24000/-	Rs.1700/-	
24. Meter Tester	Rs.3200-90-4280-100-5480-110-6030/-	PB-2	Rs.5310-24000/-	Rs.1700/-	
25. Helper (Gr-II)	Rs.2600-55-2985-60-3285-65-3545	PB-1	Rs.4530-13000/-	Rs.1200/-	

Annexure-D

Form of option

*I I hereby elect the revised pay structure with effect from 1st January, 2006.

*II hereby elect to continue on the existing scale of pay of my substantive / officiating post mentioned below until:

(a) The date of my next increment raising my pay to Rs.....in the existing scale :

(b) The date of my promotion to the post / grade..... raising my pay to Rs..... in the existing scale of pay of Rs.....

N.B: Option once exercised is final.

Declaration.- I hereby undertake to refund to the Government any amount which may be drawn by me in excess of what is admissible to me on account of erroneous fixation of pay in the revised pay structure as soon as the fact of such excess drawal comes / brought to my notice.

Date: ___/___/___

Signature: _____

Station: _____

Name: _____

Designation: _____

Office in which employed,
Department: _____

10. Regulation of pay after the period mentioned in Item No.9 above upto the (prospective date)

a) In case of CAS pay scale, if any

- i) name of the Post;
- ii) date of effect
- iii) revised scale of pay
- iv) stage at which the pay is fixed
- v) Date of next increment in the graded pay scale if any

b) In case of promotion to higher post between 1.1.2009 and 31-12-2009.

- i) Name of the post
- ii) Date of promotion
- iii) Revised scale of pay
- iv) Stage at which the pay is fixed

Under F.R.22(I)(a)(2) _____

Under F.R.22(I)(a)(1) _____

v) Date of next increment in the promotion post

Signature of the Head of Office
Designation with seal.

